

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-121**  
New IA-3923/2020 New IA-4640/2020 IA-4581/2020 IA-3774/2020  
In  
IB-1683(ND)/2018

**IN THE MATTER OF:**

M/s. Crayon Software Experts India Pvt. Ltd.  
Vs.

M/s. Vas Data Services Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 23.11.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant/OC :  
For the Respondent/CD :  
For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 04.01.2021.

  
**(Madhu Narula)**  
Court Officer